

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Review Application No. 39 of 2004

Jabalpur, this the 14th day of June, 2004.

Jagdish Zumukhlal Warkade,
Aged about 41 years,
S/o Shri Zumukhlal Warkade,
Joint General Manager,
Grey Iron Foundry Jabalpur
District-Jabalpur

APPLICANT

VERSUS

1. Union of India,
Through Secretary,
Defence Production
Ministry of Defence,
New Delhi.
2. Chairman(Also DGOF)
Ordnance Factory Board,
10-A, S.K. Bose Road,
Calcutta(W.B.)
3. General Manager,
Ordnance Factory, Katni,
District Katni(M.P.)
483503
4. B.S. Chouhan,
Joint General Manager,
Ordnance Factory Ambarnath
Maharashtra.

RESPONDENTS

O R D E R (In circulation)

By M.P. Singh, Vice Chairman -

This review application has been filed to review the order passed by the Tribunal on 12.3.2004 in OA No. 519/2000.

2. In the present RA, no clerical error or glaring mistake has been pointed out by the applicant. It is the settled legal position that the review proceedings are to be strictly confined to ambit and scope of Order 47 Rule 1 of CPC it is not permissible for an erroneous decision to be reheard and corrected. A review petition, it must

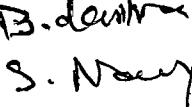
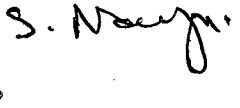
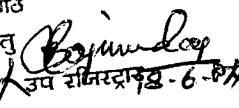
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be remembered has a limited purpose and cannot be allowed to be an appeal in disguise (See-Parson Devi Vs. Sumitri Devi and Ors. JT 1997(8) SC 480).

3. In view of the foregoing, we do not find any merit in this RA, which is accordingly rejected at the circulation stage itself.


(Madan Mohan)
Judicial Member


(M.P. Singh)
Vice Chairman

पृष्ठांकन सं ओ/व्या.....जवलपुर, दि.....
प्रतिलिपि अवे पितः—
(1) सचिव, उत्तर व्यायालय दार एसोसिएशन, जवलपुर
(2) आक्षेत्र श्री/श्रीमती/कु..... ले काउंसल 
(3) प्रचारी श्री/श्रीमती/व्ह..... के काउंसल
(4) व्यायालय, लेन्ड्रिङ, जवलपुर व्यायामीठ 
सूचना एवं आवश्यक कार्यवाही हेतु 
उप सचिवालय-6-प्र


T. S. Rao
On 21/6/68